

FORM G (CORRIGENDUM)

INVITATION FOR EXPRESSION OF INTEREST FOR DEVKIRAN PAPER MILLS PVT LTD (Operating in Recycled kraft paper at Bengaluru)

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons), Regulations, 2016)

S.NO.	PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Devkiran Paper Mills Private Limited PAN No.: - AAACD7623H CIN No: - U02520KA1985PTC006879
2.	Address of the registered office	Sri Maruthi Nilaya, Hunsur Road, K.R. Nagar, Mysuru, Karnataka- 571602.
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	M/s. Devkiran Paper Mills Pvt Ltd SY No. Gudimavu Village, Kengeri Hobli, Bangalore
5.	Installed capacity of main products/ services	-
6.	Quantity and value of main products/ services sold in last financial year	The CD stopped operations on 31.12.2024
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The financial statements and other details of the CD can be obtained by sending an E-Mail to cirp.dpmp@gmail.com The list of creditors is available at ibbi.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria are mentioned in the detailed EOI document, which can be obtained by sending an email to cirp.dpmp@gmail.com
10.	Last date for receipt of expression of interest	13-09-2026*
11.	Date of issue of provisional list of prospective resolution applicants	23-09-2026*
12.	Last date for submission of objections to provisional list	28-09-2026*
13.	Date of issue of final list of prospective resolution applicants	08-10-2026*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13-10-2026*
15.	Last date for submission of resolution plans	12-11-2026*
16.	Process email id to submit Expression of Interest	cirp.dpmp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Since no information is given by Suspended Board of Directors w.r.t to MSME Registration, the MSME Registration status is unknown.

* Dates stand revised pursuant to extension of the EOI timeline (Form G dated 25.07.2026) by 20 days under Regulation 36A(4A) of the CIRP Regulations, 2016; all other terms remain unchanged. Prospective resolution applicants who have already submitted their EOI need not resubmit.

Sd/-

Ratnakar Shetty

Resolution Professional- Devkiran Paper Mills Pvt Ltd

IBBI Registration No.: IBBI/PA-001/IP-P01630/2019-2020/12718

Registered Email ID- rcshetty.co@gmail.com

Process Email ID: cirp.dpmp@gmail.com

Date: 26.08.2026

Place: Bengaluru